

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3436  
ANSWERED ON:12.02.2014  
BAN ON OPINION POLLS ADVERTISEMENTS  
Owaisi Shri Asaduddin;Rane Dr. Nilesh Narayan

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government proposes to ban opinion polls and advertisements appearing in the print media on the day of polls;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether opinions of other Ministries/political parties/representatives of electronic and print media in this regard have been obtained;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the time by which a final decision is likely to be taken by the Government in this regard?

**Answer**

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

- (a) and (b) The issue of electoral reforms in its entirety, which, inter alia, includes ban on opinion polls and advertisements in print media on the day of polls, has been referred to the Law Commission of India for its recommendations.
- (c) and (d) As per information gathered by the Election Commission of India most of the political parties have favoured ban on opinion poll.
- (e) On receipt of the report containing the recommendations of the Law Commission on electoral reforms, the matter will be further examined in consultation with the stake holders.